

मार्केट में बेचकर रैंडीमेंट रुपये पर हाथ साफ करते हैं। सरकार लाइसेंस देकर उनको ही बढ़ाती रहेगी, या इससे गरीबों की भी सहायता होने की कोई सम्भावना हो सकती है ?

श्री कानूनगाँ : लाइसेंस की शर्तें अलग अलग चीजों के लिये अलग अलग होती हैं लेकिन इंतजाम सब के लिये हैं, न्यु क्लस, नये आने वालों के लिये भी इंतजाम है।

Shri Joachim Alva: Are the black-listed names circularised to the other Ministries? Or, is it like the case of Banwari Lal & Co., who caused a loss of several lakhs to the Government on a cloth-deal, and also got a contract for buying and selling aeroplanes?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The black-list are not circularised. They are given if they are asked for.

श्री भक्त वरुण : क्या गवर्नमेंट की राय में इस अपराध के लिये केवल ब्लॉक लिस्ट ही कर देना काफी है या उसके लिये कष्ट और भी सजा की व्यवस्था है ?

श्री कानूनगाँ : नहीं, कानून के तौर पर जब कभी कम्प्लेंट होती है तो उसके बारे में अदालत में विचार किया जाता है।

N.E.F.A.

*2505. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the nature of the development schemes undertaken in the North-Eastern Frontier Agency; and

(b) the progress that has so far been made thereon?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Will the hon. Member refer to the answer given in reply to starred question No. 142 tabled by Shri Krishnacharya Joshi on the 18th November, 1954? As stated therein the development schemes comprised

projects under the 5 Year Development Plan; the National Extension Blocks and Community Projects.

(b) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 49].

Shri D. C. Sharma: May I know what amount of money has been set apart in the Five Year Plan and how much of it has been spent so far?

Shri J. N. Hazarika: According to the Plan, a sum of Rs. 165 lakhs has been apportioned. This is in respect of agriculture and animal husbandry, forests, cottage industries, education, medical and public health. Besides, we have an Engineering plan and the amount allotted for this is: Communications.. Rs. 135 lakhs and building purposes Rs. 75 lakhs. The amount spent so far 1951-52 to 1953-54 is:

Agriculture and Animal husbandry	Rs. 16.64 lakhs;
Forests	Rs. 12.35 lakhs;
Cottage industries	Rs. 4.05 lakhs;
Education	Rs. 12.36 lakhs;
Medical and Public health	Rs. 17.41 lakhs.

The total so far spent is Rs. 62.81 lakhs. The expenditure with regard to the Engineering Plan is Rs. 78.54 lakhs for roads and buildings and Rs. 6.09 lakhs for Community Projects.

Shri D. C. Sharma: May I know what efforts are being made to enlist the voluntary co-operation of the people of this territory for their development ?

Shri J. N. Hazarika: Every effort is being made in order to ensure public co-operation for these development projects.

Shrimat: Khongmen: May I know the number of community projects and national extensive service blocks in this area, and the places where they are located?

Shri J. N. Hazarika: A community project has been located at Passighat

in the Siang Division. The national extension block started in 1953 is at Namsang in the Tirap Frontier tract. Recently we have started another at Zero in the Subansiri Frontier Division.

Shrimati Khongmen: May I know whether Government intend to start community projects and national extension blocks in the interior areas?

Shri J. N. Hazarika: The suggestion will surely be considered. But it will be considered in the light of the progress that we make in the existing community projects and development blocks.

Shri Amjad Ali: May I know whether at certain stages of these development projects in the North East Frontier of Assam, the Government of Assam shall be taken into confidence by the Government of India?

Shri J. N. Hazarika: So far as these projects are concerned, they have nothing to do with the Government of Assam; and the finance is met by the Government of India.

Shri Amjad Ali: They will never be consulted?

Shri J. N. Hazarika: No.

Shri Amjad Ali: Will they never be consulted?

Pashmina Wool

*2506. **Th. Lakshman Singh Charak:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of *Pashmina* wool or *Pasham* exported during the last three years; and

(b) the quantity of *Pashmina* wool required by the handloom industry in the country?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a)

Statistics for *Pashmina* wool are not recorded separately in the Sea and Air Borne Trade Accounts.

(b) Precise information is not available.

Th. Lakshman Singh Charak: May I know the total quantity of *Pashmina* lying with the dealers in Amritsar and other parts of India at present?

Shri Kanungo: It is reported that there has been an accumulation of about 1500 maunds in Punjab.

Th. Lakshman Singh Charak: May I know whether Government are aware that the *Pashmina* dealers claim that they have stocks worth Rs. 25 lakhs lying with them, which the handloom industry has not been able to utilise? In view of these things, may I know what Government propose to do in the matter?

Shri Kanungo: Government have already allowed export of *Pashmina* of certain quantities to be certified by the district Officer in Punjab, and the Kashmir Government were asked to allow their export through their Director of Industries.

Shri Hem Raj: In view of the difficult process involved in the sorting and cording of this article, do Government propose to set up any plant for the sorting and cording of this wool?

Shri Kanungo: Such proposals are not under consideration now.

Th. Lakshman Singh Charak: May I know what measures Government are adopting to revive the *Pashmina* industry which had died down due to the high price of *Pashmina* during the last five or six years?

Shri Kanungo: There seems to be more *Pashmina* than is needed in our country, at present, before the prices went up high, and it was uneconomical to carry it out.

Th. Lakshman Singh Charak rose.